

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 34 OF 2017 &  
IA NOS. 403 & 487 OF 2017**

**Dated: 04<sup>th</sup> April, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**M/s Suryachakra Power Corporation Ltd. .... Appellant(s)  
Vs.  
Electricity Department, A & N Administration & Ors. .... Respondent(s)**

Counsel for the Appellant(s) : Dr. Anindita Pujari  
Ms. Aarti Kumar

Counsel for the Respondent(s) : Mr. Rakesh Khanna, Sr. Adv.  
Ms. Ruchi Sindhwani  
Ms. Megha Bharara  
Ms. Shefali Jain for R-1 & 2

**ORDER**

As agreed by learned counsel for the parties, list the matter for hearing on  
**25.07.2019.**

**(S.D. Dubey)  
Technical Member**

*tpd/pk*

**(Justice Manjula Chellur)  
Chairperson**